

DIVISION BENCH

O-133

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/173(KB)2020

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.
2. Hon'ble Member(T), Shri Harish Chander Suri**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16th March, 2021, 10:30 A.M

Name of the Company	EVEREST INDUSTRIES LIMITED Vs. SIMPLEX INFRASTRUCTURES LIMITED		
Under Section	IBC Under Sec 9		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Counsel/AR appeared through video conference:

Mr. Gopal Pahari, Advocate] **For Operational Creditor**
Ms. Mandeep Kaur, Advocate]
Mr. Mohanjee Ojha, Advocate]
Mr. Ankan Rai, Advocate]

Mr. Snehashis Sen, Advocate] **For the Corporate Debtor**

ORDER

Mr. Gopal Pahari, Ld. Counsel along with Ms. Mandeep Kaur, Mr. MohanjeeOjha and Mr. Ankan Rai, Ld. Counsel for the Operational Creditor present. Mr. Snehashis Sen, Ld. Counsel for the Corporate Debtor present.

It is submitted that the matter has been settled out of Court.

C.P. (IB)/173(KB)2020 is **disposed of as withdrawn.**

Harish Chander Suri
Member (T)

Rajasekhar V.K.
Member(J)

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